

- **OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE(PC-ACT)  
CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**OFFICE ORDER**

In view of difficulty faced by the following branches during working online from home, it appears that work is not being done from home smoothly.

**Therefore, it is directed that the** following officials shall perform their duties at Rouse Avenue District Court Complex, New Delhi on the date mentioned against their names from 16.07.2020 to 31.07.2020 (10.00AM to 5.00PM) ,subject to strict observance of the condition qua Covid 19 prevention guidelines of Safe distancing and Aarogya Setu App etc.

<b><u>ADMINISTRATION BRANCH</u></b>				
<b>Sr. No.</b>	<b>Date</b>	<b>Name of Officials Sh. / Ms.</b>	<b>Designation</b>	<b>Mobile no.</b>
1	18.07.2020, 25.07.2020, 31.07.2020	HUKAM CHAND	SJA/Branch In-Charge	9868220858
2	20.07.2020, 22.07.2020, 28.07.2020, 29.07.2020	JAIDEEP SINGH RAWAT	SJA	9958167489
3	21.07.2020, 23.07.2020, 27.07.2020	AJAY KUMAR	JA	8076056170
4	16.07.2020, 17.07.2020, 24.07.2020, 30.07.2020	ISHWAR SINGH YADAV	JJA	9772769070
<b><u>GENERAL BRANCH</u></b>				
1	16.07.2020, 21.07.2020, 24.07.2020	PRAVEEN KUMAR	JA	8800182172
2	18.07.2020, 25.07.2020, 31.07.2020	HUKAM CHAND	SJA/Branch In-Charge	9868220858
3		BUDH RAM	JA	88511 14836
4	17.07.2020, 23.07.2020, 28.07.2020, 30.07.2020	KAMLA THUWAL	JA	85888 94534
5	20.07.2020, 22.07.2020, 27.07.2020, 29.07.2020	AKASH YADAV	JJA	9818673310
<b><u>R &amp; I BRANCH</u></b>				
1	16.07.2020, 20.07.2020, 23.07.2020, 28.07.2020	SUDESH GANDHI	SJA/Branch In-Charge	95400 74885
2	17.07.2020, 21.07.2020, 25.07.2020, 29.07.2020, 31.07.2020	AMIT KUMAR DAHIYA	JJA	98186 77936
3	18.07.2020,	ANIL KUMAR ROHILLA	JA	93133 04026

	22.07.2020, 24.07.2020, 27.07.2020, 30.07.2020			
4	16.07.2020, 20.07.2020, 23.07.2020, 28.07.2020, 31.07.2020	SAROJ	DAK PEON	-----
5	17.07.2020, 21.07.2020, 24.07.2020, 29.07.2020, 30.07.2020	SOBHAN SINGH	DAK PEON	78381 09128
		<b><u>JUDICIAL BRANCH</u></b>		
1	16.07.2020, 21.07.2020, 25.07.2020	RAM PHER	JA/Branch In-Charge	9868538601
2	18.07.2020, 22.07.2020, 27.07.2020	MANJU SHARMA	JA	8800637700
3	17.07.2020, 23.07.2020, 28.07.2020, 30.07.2020	SHIV OM VERMA	JA	9910157138
4	20.07.2020, 24.07.2020, 29.07.2020, 31.07.2020	PANKAJ DAGAR	JJA	8373912488
		<b><u>BAIL &amp; FILING BRANCH</u></b>		
1	16.07.2020, 21.07.2020, 23.07.2020, 28.07.2020	ANJANA DHALL	SJA/Branch In-Charge	9818661841
2	17.07.2020, 20.07.2020, 24.07.2020, 29.07.2020, 31.07.2020	SHILPI BHATIA	JJA	9711293545
3	18.07.2020, 22.07.2020, 25.07.2020, 27.07.2020, 30.07.2020	TARUN KHATRI	JJA	9999645856
4	16.07.2020, 21.07.2020, 23.07.2020, 27.07.2020, 31.07.2020	SUNEET SINGH RAWAT	PEON	9910114833

This order has been issued with prior approval of Ld. District & Sessions Judge, RADC.

Sd/-

**(VIMAL KUMAR YADAV)**  
Officer In charge (Administration Branch)/  
Spl. Judge (PC Act) CBI, RADC, Delhi.

No.E-6984-7012/DJ/Lockdown/Admn/RADC/2020

Dated: 15.07.2020

**Copy forwarded digitally to:**

1. The Registrar General, High Court of Delhi, New Delhi
2. Ld District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. All the concerned Branch Incharges at Rouse Avenue Court, New Delhi with the request to circulate amongst the staff working under their control.
4. The Branch Incharge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
5. The Branch Incharge, Leave section, RADC, New Delhi for information and leave record.
6. PS to the Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RADC

Sd/-

Officer In-Charge (Admin), RADC

Rouse Avenue Court Complex

New Delhi

